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**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

Appeal.No.515/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>th</sup> December 2017, 10.30 A.M**

Name of the Company	Aditya Kedia (Century Galvanising & Allied Products Pvt.Ltd) Versus- Registrar of Companies, W.B		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

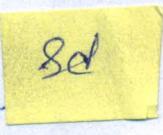
110 ARUN IKUMAR MISHRA Priti Kumar Michael Koe

**O R D E R**

Ld. Counsel for the petitioner has filed affidavit of service, which may be taken on record. It shows that in compliance of our order dated 16/10/2017 copy of the petition has been served on the Registrar of Companies, (ROC) West Bengal on 26/10/2017 but till date no reply has been filed.

Let notice be issued against the ROC, West Bengal seeking explanation, as to why no reply has been filed, within 15 days from today.

List on 09/01/2018.

8d  


(Jinan K.R.)  
Member (J)

8d  


(V.P.Singh)  
Member (J)